


INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 24/02/2025 TO 27/02/2025
 [28/02/2025 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10.30 A.M.)
"Cuttack" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after completion of "SMC" Bench [Bench will not function on 26/02/2025 being Gazetted Holiday]
"Patna" Division Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after completion of "Cuttack" Bench)
"Patna" SMC Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after completion of "Patna Division" Bench)
"C" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)
"B" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Sonjoy Sarma, Judicial Member (Hybrid Court Hearing at 10.30 A.M.)]
"A" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "B" Bench)
"D" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "B" & "C" Bench)
"Guwahati" Bench (Hybrid)	Shri Manomohan Das, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after Cuttack, Patna (Division & SMC Bench))


 [Manish Bhoi]
 Assistant Registrar
 19/02/2025

INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK

CAUSELIST FOR BENCH 'DB'

Before S/SHRI DUVVURU R.L.REDDY, VICE-PRESIDENT(KZ) & SANJAY AWASTHI, ACCOUNTANT MEMBER

Date: 24/02/2025 (MONDAY) THROUGH HYBRID HEARING

GOOGLE MEETING ID - WUJ-UMEQ-TBB

S.N.	Appeal No.				A.Y.	Filed by	Name of the Assessee	Remarks
1	ITA	376	CTK	2024	2017-18	D	B.R.Sponge & Power Limited	
2	ITA	549	CTK	2024	2022-23	A	Gania Unnayan Committee	
3	ITA	551	CTK	2024	2018-19	A	Gania Unnayan Committee	

INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK

CAUSELIST FOR BENCH 'DB'

Before S/SHRI DUVVURU R.L.REDDY, VICE-PRESIDENT(KZ) & SANJAY AWASTHI, ACCOUNTANT MEMBER

Date: 25/02/2025 (TUESDAY) THROUGH HYBRID HEARING

GOOGLE MEETING ID - WUJ-UMEQ-TBB

S.N.	Appeal No.				A.Y.	Filed by	Name of the Assessee	Remarks
1	ITA	444	CTK	2024	2014-15	D	M/s. Mangalam Metals & Ores Limited	
2	ITA	445	CTK	2024	2018-19	D	M/s. Mangalam Metals & Ores Limited	
3	ITA	446	CTK	2024	2019-20	D	M/s. Mangalam Metals & Ores Limited	
4	ITA	552	CTK	2024	2017-18	A	Durga Dutta Subudhi	
5	ITA	553	CTK	2024	2018-19	A	Bajrang Steel & Alloys Private Limited	

INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK

CAUSELIST FOR BENCH 'DB'

Before S/SHRI DUVVURU R.L.REDDY, VICE-PRESIDENT(KZ) & SANJAY AWASTHI, ACCOUNTANT MEMBER

Date: 27/02/2025 (THURSDAY) THROUGH HYBRID HEARING

GOOGLE MEETING ID - WUJ-UMEQ-TBB

S.N.	Appeal No.				A.Y.	Filed by	Name of the Assessee	Remarks
1	ITA	457	CTK	2024	2017-18	A	Subrat Kumar Mishra	

NOTE: BENCH WILL NOT FUNCTION ON 26/02/2025(WEDNESDAY) BEING GAZETTED HOLIDAY


ASSISTANT REGISTRAR